

(b) the number of tourists visited Srinagar this year as compared to last year;

(c) the time by which refugees are likely to be sent back to their homes;

(d) the total number of these refugees settled there, till-date;

(e) the details of militants, banned organisation functioning in the State;

(f) the number of criminals arrested so far; and

(g) the action taken by the Government to improve the situation during the last one year?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The law and order situation in Srinagar area continues to be under control despite all out efforts by militants to step up violence in the area.

(b) The number of tourists who visited the Kashmir Valley during the years 1997 and 1998 is indicated below :-

Year	No. of tourists
1997	16138
1998 (Upto Nov.'98)	109435

(c) and (d) The total number of Kashmir migrants families staying in Jammu region, Delhi and other States of the country is 51122. The Government of Jammu and Kashmir has intimated that the issue regarding return of Kashmiri migrants is on its top agenda. To achieve this objective, the State Government has constituted a Sub-Committee of Ministers of Revenue, Law, Finance and Tourism to examine the whole issue and make recommendations. Meanwhile, a social interaction programme has been initiated under which groups of migrants have visited various districts of the Valley wherein they have interacted with the locals with a view to paving the way for the return of the migrants.

(e) The Jammu & Kashmir Liberation Front has been banned by the Central Government under section 3 of the Unlawful Activities (Prevention) Act, 1967.

(f) The number of militants/suspects arrested under the substantive laws in J&K during the years 1997, 1998, 1999 (upto 31.1.99) is as under :-

Year	No. of militants/ suspects arrested.
1997	294
1998	457
1999 (Upto 31 Jan.'99)	16

(g) With a view to tackling the problem of terrorism in Jammu and Kashmir, the Government has adopted a multi-pronged approach which includes, inter alia, strengthening the border management, neutralising plans of the militants by proactive action against them in the hinterland, gearing up intelligence machinery, galvanising development programmes and deepening of the democratic process, etc. There has been significant improvement in the situation.

[Translation]

7 Scheme for Rural Areas

74. SHRI RAMSHAKAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have conducted any study with regard to the persons benefited from Rural Areas Employment Programme during the last three years;

(b) if so, the details thereof, State-wise; and

(c) the schemes formulated for providing employment in Rural Areas during 1998?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) The Ministry of Rural Areas & Employment has conducted the following studies with regard to Rural Areas Employment Programme during the last three years:

- (i) Concurrent Evaluation of Integrated Rural Development Programme (IRDP) (5th round) from July, 1995 to June, 1996.
- (ii) Employment Generation Programme in KBK districts of Orissa (March 1997 to June, 1997).
- (iii) Impact Analysis of Indira Awaas Yojana (IAY) & Million Wells Scheme (MWS) (Feb. 1997 to August, 1997)
- (iv) Impact Assessment of Wage Employment Programme in selected rural areas of India (Feb. 1998 to Sept. 1998).

Concurrent Evaluation in respect of Indira Awaas Yojana (IAY) and Million Wells Scheme (MWS) is currently in progress in all the districts in the country where these schemes are implemented. These studies cover beneficiaries also.

(c) The various self employment programmes i.e. Integrated Rural Development Programme (IRDP), Ganga Kalyan Yojana (GKY), Training of Rural Youth for Self Employment (TRYSEM) Supply of Improved Tool Kits to Rural Artisans (SITRA) and Development

of Women and Children in Rural Areas (DWCRA) were proposed to be merged to form a scheme whose objectives will be to create opportunities for self employment in rural areas for families living below poverty line through a mix of credit and subsidy.

[English]

195
**Pro-Active Policy Operated in J & K
 Against Terrorism**

75. SHRI CHAMAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of Pro-active policy being operated in Jammu and Kashmir against terrorism; and

(b) the achievements made so far?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) With a view to tackling the problem of terrorism in Jammu & Kashmir, the Government have adopted a multipronged approach which includes, inter alia, strengthening the border management, neutralising plans of militants by proactive action against them in the hinterland, gearing up intelligence machinery, galvanising development programmes and deepening of the democratic process, etc. Due to sustained pressure and concerted actions of the Security Forces and the State Administration, the number of militancy related incidents has decreased in the State and particularly in the Valley. The total number of militants killed in J&K from 1st June 1998 to 31st January 1999 is 812. There has been a significant improvement in the situation, though terrorism in J&K, which is Pak sponsored, continues to require sustained and systematic efforts to tackle it.

6
Drinking Water Facility in Patna

76. DR. C.P. THAKUR : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the drinking water facility in Patna is inadequate;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to provide adequate and safe drinking water to the residents of Patna?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No such information has been received from the State Government of Bihar.

(b) Does not arise.

(c) An integrated project for water supply, sewerage and solid waste management for Patna at an estimated cost of Rs. 158.80 crores had been received by the Government of India. Possibility of obtaining external assistance from the OECF, Japan, was explored. However, the same did not materialise.

There is no Centrally sponsored scheme under which Union Government could provide assistance for the above projects. Therefore, the State Government has been advised to explore the possibility of obtaining a loan assistance from the HUDCO.

196
Educationally Backward Districts

77. SHRI AMAR PAL SINGH :
 SHRI BIKRAM KESHARI DEO :
 SHRI TATHAGATA SATPATHY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of educationally backward districts in each State, State-wise;

(b) whether the Government have any special plans to advance education in such districts; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) No general identification of educationally backward districts has taken place. However, under the District Primary Education Programme, the districts with female literacy rates below the national average constitute one of the criteria for considering their inclusion in the Programme. Districtwise female literacy rates have been given in Annual Report of the Ministry for the year 1992-93.

(b) and (c) A number of Central and State programmes are under implementation such as District Primary Education Programme, National Programme of Nutritional Support to Primary Education etc. to promote educational development. The details of Central schemes are given in the Annual Reports of the Ministry for different years.

Fruits & vegetables 196-98
Production/Import of Onion and Potato

78. SHRI K.D. SULTANPURI :
 SHRI RAMSHETH THAKUR :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the production of onion and potato during the current year;